

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) The distribution of gas cylinders to consumers is done through a network of distributors appointed by respective cooking gas marketing companies.

(b) and (c) Appointment of distributors by cooking gas marketing companies is a regular process depending upon product availability and subject to certain marketing conditions. However, oil companies have been advised not to appoint any new gas distributors till additional LPG is available.

(d) The requisite information is being collected and will be laid on the Table of the House.

(e) According to the present policy being followed by public sector oil companies, 25 per cent of the distributorships should be awarded to persons belonging to Scheduled Castes/Scheduled Tribes communities.

(f) Public Sector Oil Companies have been instructed to maintain the quota reserved for Scheduled Castes/Scheduled Tribes.

988. [Transferred to the 27th March, 1980.]

Uplift of Harijan/Girijan people

989. **SHRI PANDURANG DHARMAJI JADHAV:** Will the Minister of EDUCATION be pleased to state:

(a) what are the schemes other than scholarship scheme for the uplift of Harijan, Girijan people in education;

(b) the State-wise number of students in the above categories who have been benefited by these facilities;

(c) whether it is a fact that Government give financial assistance to the educational institutions founded and managed by the people from the backward communities; and

(d) if the reply to part (c) above is in the negative, whether Government propose to invite applications from such educational institutions to give them financial assistance on the expenditure for educational activities?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (d) The schemes for the uplift of the Harijan and Girijan people in education are operated by the States. These vary from State to State depending upon the local needs and conditions. Broadly speaking they comprise, free education, supply of uniforms, mid-day-meals, books and stationery and hostel charges.

As the schemes in the different States vary in content and coverage, it is difficult to give State-wise number of benefit in these categories.

The pattern of financial assistance given by States to educational institutions founded and managed by the people from the backward communities also vary from State to State. The general pattern is to meet the salary of the teachers and provide for a contingent grant.

As the scheme is administered by the State Government, there is no proposal before the Education Ministry to invite applications from such educational institutions to give them financial assistance.

दिल्ली में हौजरानी गांव का विकास

990. **श्री नत्थी सिंह :** क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दक्षिण दिल्ली स्थित शहरीय गांव हौजरानी के विकास सम्बन्धी योजना को अनुमोदित कर दिया गया है ; और